

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 628
92/241- 242/ND/2022

IN THE MATTER OF:
Mr. Nitin Kumar Arora

...APPLICANT

Vs.

M/s. Indrigreens Farms Ltd. and Ors.

...RESPONDENT

Section
U/s 241-242

Order delivered on 14.03.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant
For the Respondent

:Advocate Yashoj Guglani
:

ORDER

Due to paucity of time, matter is now adjourned to **20.04.2023.**

Sd/-
(Court Officer)